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Title : Need to withdraw the move to set up coal based thermal power plant of Nagarjuna Power Corporation Limited at Udupi, Karnataka .

SHRIMATI MANORAMA MADHAVRAJ (UDUPI): Sir, the residents of the villages of Yellure and Nandipura in my constituency have been agitating on the coming up of a coal-based thermal power plant promoted by M/s Nagarjuna Power Corporation Limited on the grounds that such a plant would cause irreparable and severe ecological damage by way of atmospheric pollution and also affect adversely the marine life through heavy discharge of effluents into the nearby sea. In fact, they have welcomed the gas-based thermal power plant that is coming up in the ONGC's mega petro-chemical complex which has been cleared by the Central Government.

The Nagarjuna Power Corporation Limited, in collusion with the vested commercial and political interests and backed by local police and district administration used force, on 10.08.2005, on the peaceful agitators comprising of the local villagers, community leaders and legislators and also detained them.

Sir, I would like to strongly urge upon the Central Ministries of Power and of Environment and Forests to intervene in the matter and direct the Government of Karnataka to ensure immediate stoppage of the project work being contemplated by M/s Nagarjuna Power Corporation Limited.